

RAJYA SABHA

Monday, the 20th June 1977/the 30th
Jyaishta, 1899(Saka)

The House met at eleven of the clock. Mr.
Deputy Chariman in the Chair.

ORAL ANSWERS TO QUESTIONS

National Symposium on Secondary Oil Recovery Methods

151. SHRI IBRAHIM KALANIYA :
SHRI KHURSHID ALAM
KHAN :
SHRI JAGDISH JOSHI ;
SHRI JAGAN NATH BHAR-
DWAJ :
SHRIMATI AMARJIT KAUR :

Will the Minister of PETROLEUM
CHEMICALS AND FERTILISERS be
pleased to state the details of the recom-
mendations made by the National Symposium
on Secondary Oil Recovery Methods held
recently and the action taken by Government
thereon ?

THE MINISTER OF PETROLEUM,
CHEMICALS AND FERTILIZERS (SHRI
H. N. BAHUGUNA) : The national
Symposium, the first of its kind in India, on
Secondary Oil Recovery Methods sponsored
by the University Grants Commission, was
held in Indian School of Mines, Dhanbad
from 27th to 29th November, 1976. As a
result of the deliberations at the Symposium,
the following Oil Recovery methods were
recognised to be the most relevant at present
for our Oil fields :

- (1) Improved water-floods using poly-
mers and surfactants.
- (2) Miscible flooding with carbon dio-
xide.
- (3) Steam-flooding.
- (4) Bottom-hole heating.

The question was actually asked on the
floor of the House by Shri Ibrahim Kalaniya.

(5) Improved oil recovery methods ap-
plicable to carbonate reservoirs.

(6) Intensification inter alia of Research
and Development efforts.

These recommendations have been brought
to the notice of the agencies engaged in oil
exploration in the country.

श्री इब्राहीम कलानिया : सिम्पोजियम ने जो
सुझाव दिये हैं, यदि वह लाभदायक हैं, तो सरकार
उनके उपयोग के लिये क्या प्रयास कर रही है ?

श्री हेमवती नन्दन बहुगुणा : मान्यवर, सिम्पो-
जियम ने जो सलाह दी है, उस सलाह के मुताबिक
कार्य करने के लिए जो हमारे विविध अंग हैं,
इस कार्य में लगे हुए हैं, उन सबको सतर्क किया
गया है और उनसे कहा गया है कि उनकी उप-
योगिता को कार्यरूप में परिणत करने के लिये
चेष्टा करें।

श्री इब्राहीम कलानिया : क्या मंत्री महोदय
यह भी बताने की कृपा करेंगे कि पिछले तीन वर्षों
में इस प्रकार के तेल का देश में कितना उत्पादन
हुआ है, और देश को उसकी आवश्यकता कितनी
है ?

श्री हेमवती नन्दन बहुगुणा : यह प्रश्न इसमें
नहीं उठता।

SHRI KHURSHED ALAM KHAN : In
view of the fact that the crude oil Prices have
sky-rocketed during the last two years, the
importance of secondary oil' recovery can
hardly be stressed. The hon-Minister has read
out a number of recommendations and said
that instructions have been issued to the
concerned authorities to take action. I suppose
this is a very vague sort of statement which
the hon. Minister has made, and I do not think
we can get any positive result with this sort of
approach and attitude. Anyway, I would like
to know whether it is a fact that one of the
suggestions made is in respect of the
possibility of increase of about 1 per cent in
the recovery of oil which can result in a very
substantial quantity of oil annually. What are
the authorities doing about this suggestion
particularly ?

SHRI H. N. BAHUGUNA : The secondary methods are not confined to any particular country. Some of them are already in use and we are trying to bring up the optimum results from out of our own knowledge and also by supplementing this knowledge by foreign consultants like the French who have some knowledge on it. They have their French Institute of Petroleum which is helping us in this particular matter.

I am sorry to say that the hon. Member has misunderstood my reply as being vague. I have positively said about the recommendation that the ONGC, Oil India and others who are concerned with the drilling business on-shore and off-shore have been asked to go into these things. The recommendations came in only in November, 1976; It is too early to say what result they would be having in view of these recommendations.

But, Sir, as far as this water flooding business, for example, is concerned, it is already in use and whatever little benefit comes out of it is already there.

श्री जगदीश जोशी : श्रीमन, क्या मंत्री महोदय यह बताने की कृपा करेंगे कि इस प्रक्रिया के माध्यम से जिन कुओं से तेल निकलता है वहाँ काफी मात्रा में गैस जला दी जाती है जो निरर्थक मान ली जाती है और उसके उपयोग की कोई प्रक्रिया अभी तक निकल नहीं पायी है। आसाम में और यहाँ तक कि बाम्बे हाई में भी काफी गैस को जला दिया जाता है ऊपर ही ऊपर। तो इस प्रक्रिया के माध्यम से उसके उपयोग के विषय में सरकार क्या कदम उठा रही है?

श्री हेमवती नन्वन बहुगुणा : मान्यवर, तेल के साथ कुछ गैस निकलती है। जहाँ उस गैस की क्षमता ऐसी होती है कि गैस का उपयोग किसी कार्य विशेष में किया जा सकता है जैसे पेट्रो-केमिकल्स के विलसिने में, फर्टिलाइजर बनाने के विलसिने में, वहाँ उपयोग के आधार पर उसका प्रयोग कर दिया जाता है। जहाँ वह इकनामिक प्रीपोजीशन नहीं होती है और इतनी कम होती है कि उसका इस्तेमाल ही नहीं हो सकता है, वहाँ उसको छोड़ दिया जाता है, वह फ्लेयर कर दी जाती है, बर्न कर दी जाती है। लेकिन जहाँ

उपयोगिता हो—उसकी उपयोगिता को गैस पाते ही पहले से पता नहीं हो सकता है कि कुछ के खोदने और तेल के निकलने के पहले कितनी गैस निकलेगी इसलिये गैस निकलने के और उसके उपयोग के बीच में एक टाइम लैग है, एक समय का प्रतिबन्ध आ जाता है उदाहरण के लिये बाम्बे हाई में हमारी गैस निकली है वह गैस हम जला रहे हैं यह बहुत कीमती होती है परन्तु इन्को किनारे पर लाने के लिये बहुत बड़े धन की जरूरत होती है जो अभी पास हुआ है और इसकी स्कीम बनेगी पाइपस के जरिये उसको किनारे लाये तब उसका उपयोग हो सकता है। लेकिन मैं माननीय सदस्य से कहता हूँ कि गैस को, इतनी मूल्यवान चीज को, एक क्षण भी देश के हित में नहीं है कि अगर उसका उपयोग हो सकता है तो उसको बेकार जलाया जाय।

SHRI JAGAN NATH BHARDWAJ . Sir, in order to make proper use of the recommendations made at the seminar, will the honourable Minister be pleased to consider the desirability of appointing an expert committee at Government level so that it can study the usefulness of these recommendations and the Government can take action early on the basis of the report of this committee ?

SHRI H. N. BAHUGUNA : Experts are being consulted. But I do not propose to appoint any committee because that will delay the benefits that would otherwise accrue.

United Nations Conference on the Law of the sea

*152. SHRI LAKSHMANA MAHA-PATRO : SHRI BHOLA PRASAD : DR. Z. A. AHMAD :

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) the subjects discussed at the Sixth Session of the United Nations Conference

tThe question was actually asked on the floor of the House by Shri Lakshmana Mahapatro.